

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:892
ANSWERED ON:14.08.2012
ALLOTMENT OF LAND/SHOPS BY DDA
Joshi Shri Mahesh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the guidelines adopted by the Delhi Development Authority (DDA) for allotment of land and shops to open Mother Dairy Fruits and Vegetables Pvt. Ltd. (SAFAL) and Kendriya Bhandar outlets;
- (b) the details of applications/requests received from the various Residents Welfare Associations including Dwarka Sector 9, Pocket-2, Delhi and directly from Mother Dairy and Kendriya Bhandar by DDA for land/shops allotment to open such outlets in Delhi and adjoining areas during each of the last three years and the current year;
- (c) the present status thereof and the reasons for delay, if any; and
- (d) the time by which a decision for the allocation and allotment of land/shops is likely to be made and allotment done for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : Yes, Madam. The DDA has adopted policy/guidelines for allotment of land for vegetable & fruit shop to Mother Dairy only. The same are as under:

- (i) The area to be allotted is as per specification in the lay out plan.
- (ii) The plot to be allotted should be earmarked for the purpose as per the layout plan of the Planning Department and must be free from all encumbrances.
- (iii) The land allotted is on a temporary basis on license fee basis of Rs. 125/- per month for Rs. 1500/- per Annum to be revised from time to time.

(b): Applications/request received from Mother Dairy Pvt. Ltd. are only considered. Applications received from any RWA are forwarded to Mother Dairy for necessary action.

Only four requests for allotment of fruit & vegetable shops have been received from Mother Dairy in the last three years. No request has been received from the Mother Dairy in respect of Dwarka Sector-9, Delhi.

However, a representation was received from federation of RWA of Alaknanda Apartments, New Delhi regarding allotment of shops to Kendriya Bhandar. As per records, the said two shops at Kalkaji which are indicated by federation have already been allotted to Super Bazar.

(c)&(d): Allotment is made in accordance with laid down policy subject to fulfillment of codal formalities and availability of land. This is an ongoing process and applications are disposed off as soon as the formalities are completed.